

COMPETITION APPELLATE TRIBUNAL

Appeal No.46/2016

(Under Section 53B of the Competition Act, 2002 against the order dated 31.08.2016 passed by the Competition Commission of India in Case No. 29/2010)

CORAM

Hon'ble Shri Rajeev Kher
Member

Hon'ble Ms. Anita Kapur
Member

IN THE MATTER OF

ACC Limited

... Appellant

Versus

Competition Commission of India and others

... Respondents

Appearance: Shri Toshit Shandilya and Ms. Gauri Mehta,
Advocates for the Appellant.

Shri Saksham Dhingra, Advocate for Competition
Commission of India.

ORDER

Perused the office report. The FDR submitted by the Appellant be renewed for a period of six months from the date specified in the office report.

(Rajeev Kher)
Member

(Anita Kapur)
Member

25th May, 2017